

Sixteenth Loksabha

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Title: Regarding banning of confession in Church - Laid

SHRI M.I. SHANAVAS (WAYANAD): I want to raise a very important matter concerning right to freedom of religion of the Christian community especially the Catholics. For centuries, Christians have been observing a very important ritual in their church. Faithful Christians make confessions in the church before the priest. The priest is considered to be personification of God. Recently the Women's Commission came to Kerala and the Chairperson told the press that confessions should be banned in Church. It is learned that the Commission has given a report to Central Government for banning confession.

This is an intrusion into the freedom of the Christian minorities which is guaranteed by the Constitution of India.

I call upon the Central Government to intervene in the matter and issue directions to the Women's Commission in this regard.